IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

C.P-480/2016

IN THE MATTER OF:

M/s. Capital Electrotech. Ltd.& Ors.

.. PETITIONER

SECTION:

Under Section 391 & 394

Order delivered on 16.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Mukesh Sukhija, Advocate

For the Respondent

For RD (NR) Delhi

For Official Liquidator

-

: Mr. Manish Raj, Company Prosecutor

:Ms. Chetana Kandpal, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present.

At the request of the Ld. Counsel for the petitioner, the matter is posted

on 23.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 16.8.2017